

ITEM NO.89

REGISTRAR COURT.1

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1961 OF 2010

BEFORE THE REGISTRAR S.G. SHAH

UNION OF INDIA & ORS.

Appellant (s)

VERSUS

DINESH PRASAD
(With appln(s) for c/delay)

Respondent(s)

Date: 07/12/2011 This Appeal was called on for hearing today.

For Appellant(s)

Ms. Deepali S. Surana, Adv.
Mr. B. Krishna Prasad, Adv.

For Respondent(s)

Ms. Susmita Lal, Adv.

UPON hearing counsel the Court made the following
O R D E R

Delay in filing statement of case by the appellants
as well as respondent is condoned.

Registry to process the matter for listing before
the Hon'ble Court, as per rules.

(S.G. SHAH)
REGISTRAR

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